

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 27.08.2021 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 800 of 2020 & I.A No. 289 of 2021	Rishima SA Investments LLC Vs. Sarga Hotels Pvt. Ltd. & Ors. Through Its Resolution Professional Ms. Savita Agarwal  <b>With</b>	Rhea Verma	Ritoban Sarkar-R1 Aishwarya Kr. Awasthi-R3 Akanksha Kaushik-R2 Shivkrit Rai Raunak Dhillon
2.	Comp. App (AT) (Ins) No. 892 of 2020	Shristi Infrastructure Development Corporation Ltd. Vs. Sarga Hotels Pvt. Ltd. Through its Resolution Professional Ms. Savita Agarwal & Ors.	Arijit Mazumdar	Rishav Banerjee-R1 Rajul Jain-R3 Rahul Jain-R3 Savita Agarwal-RP
3.	Comp. App. (AT) (Ins) No. 84 of 2021	SM Milkose Ltd. & Anr. Vs. Parvinder Kumar Bhatt, Deputy Zonal Manager, Bank of India & Ors.	Manish Kaushik	Vadlamani Seshagiri Siddharth Sachar-R1 to R4

### **For Directions**

4.	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	
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### **For Admission (After Notice)**

5.	Comp. App. (AT) (Ins) No. 464 & 465 of 2021	Vinod Sehwaq (Personal Guarantor of Xalta Foods & Beverages Pvt. Ltd.) Vs. Siemens Financial Services Pvt. Ltd. & Anr.	Abhishek Anand	Ashwini Kumar Singh-R1 Samar Vijay Singh Azeem A Dost-R2
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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**